NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **19.02.2025** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)s

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 77/2025	Immaneni Eswara Rao Vs Bank of India WITH	Mr. Y Suryanarayana	
2.	Comp App (AT) (CH) (Ins) No. 78/2025	Immaneni Eswara Rao Vs Bank of India & Anr. WITH	Mr. Y Suryanarayana	
3.	Comp App (AT) (CH) (Ins) No. 80/2025	Immaneni Eswara Rao Vs Bank of India WITH	Mr. Y Suryanarayana	
4.	Comp App (AT) (CH) (Ins) No. 81/2025	Immaneni Eswara Rao Vs Bank of India	Mr. Y Suryanarayana	
5.	Comp App (AT) (CH) (Ins) No. 72/2025 For Stay IA No. 226/2025	K Lakshmi Kantha Mohan Suspended Director of GVR RMN Hubli Lakshmeshwar Road Project Pvt. Ltd. Vs Tashi Microsurfacing System & Anr.	Mr. Jayanth Viswanathan, PCS	
6.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryanarayana	
7.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Khambammettu, Liquidator of Meena Jewellers Exclusive Pvt. Ltd. & 5 Ors. WITH	Mr. Y Suryanarayana	
8.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors.	Mr. Y Suryanarayana	
9.	Comp App (AT) (CH) No. 07/2025 For Stay IA No. 88/2025 For Direction IA No. 89/2025 For Condone Delay IA No. 90/2025	Rekha Prabhahar Vs ELV Supply Chain Solutions & Services Pvt. Ltd. & 2 Ors	Mr. PS Suman	

1	0.	Comp App (AT) (CH) (Ins)	Govt. of Tamil Nadu	Mr. B Vijay	
		No. 12/2025	Commercial Taxes and		
			Registration Dept.,		
			Dindigul		
			Vs		
			C Ramasubramaniam		
			Liquidator of the		
			Corporate Debtor DSRM		
			Steels Pvt. Ltd.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
11.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of the Suspended Board of Directors, Manjeera Retail Holdings Pvt. Ltd Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & 3 Ors	Mr. Y Suryanarayana	Respondents Mr. Sanjay Kishore- R3 R4
12.	Comp App (AT) (CH) (Ins) No. 126/2024 For Stay IA No. 340/2024	Chavva Naga Sampathi Tayaru, Suspended Director of Sri Ananda Lakshmi Narasimha Industries India Pvt. Ltd Vs Central Bank of India Ltd.& Anr.	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju- R1 Ms. Mano Ranjani- R2
13.	TA (AT) No. 14/2022 (Comp App (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Swarnalatha Rajaiah & Anr.	Mr. Jerin Asher Soja	Mr. SS Rajesh
14.	IA No. 841/2024 (For Additional docs.) in TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018 For Stay IA No. 2031/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamudesware Studio & Laboratory Pvt. Ltd. & Ors	Mr. SS Rajesh	Mr. Jerin Asher Sojan
15.	Comp App (AT) (CH) (Ins) No. 186/2022 For Stay IA No. 430/2022	Prudent ARC Ltd. Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd. & Anr. WITH	Mr. VV Sivakumar	Mr. AG Sathyanarayana- R1 Mr. Pranava Charan- R2
16.	Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No. 1272/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 4 Ors.	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4
17.	Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No. 1365/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors.	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. ML Ganesh- R4
		WITH		

18.	IA No. 130, 131 & 132/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024	Prudent ARC Ltd. Vs State Bank of India, SAMB & 2 Ors.	Mr. VV Sivakumar	Mr. ML Ganesh- R1 Mr. TK Bhaskar- R2 Mr. Mayank Mishra- R3
19.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors.	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
20.	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Lakshmi Satish Kumar	Mr. SK Srinivasan	Mr. Bandaru S Prasant
21.	IA No. 500/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 142/2023 For Stay IA No. 475/2023	Radhakumari Suspended Director & shareholder of Uthara Fashion Knitwear Ltd. Vs Omkara Assets Reconstruction Pvt. Ltd. & Anr.	Ms. N Varsha	Mr. T Ravichandran R1
22.	Comp App (AT) (CH) (Ins) No. 322/2024 For Stay IA No. 853/2024	Jammu And Kashmir Bank Ltd. Vs Subodh Kumar Agrawal, RP & Chairperson of Steering Committee of Golden Jubilee Hotels Pvt. Ltd.	Mr. VV Sivakumar	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	IA No. 229/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No.1334 & 1335/2023	PRG Buildcon India Pvt. Ltd. Vs Ridhima Estates Pvt. Ltd.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasenan
24.	Restoration No. 02/2025 in Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No. 343/2022	Ferrous Metallic Enterprises Rep by Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors	Mr. VK Sajith	Mr.Y Suryanarayana-R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi- R10
25.	Restoration No. 04/2025 in Comp. App (AT) (CH) (Ins) No. 380/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by T Hariharasuthan, Asst. Commissioner (ST) Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd.	Mr. B Vijay	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	•
27.	Comp App (AT) (CH) (Ins) No. 72/2024	Employees' Provident Fund Organization, Royapettah Vs CA S. Prabhu, Liquidator of Abra Motors Pvt Ltd. WITH	Mr. MS Viswanathan	Ms. M Pavithra
28.	Comp App (AT) (CH) (Ins) No. 181/2024 For Exemption IA No. 493/2024 For Stay IA No. 492/2024	Employees' Provident Fund Organization, Royapettah Vs CA S Prabhu, Liquidator of Abra Motors Pvt. Ltd	Mr. MS Viswanathan	Ms. M Pavithra
29.	Comp App (AT) (CH) (Ins) No. 83/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank WITH	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
30.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
31.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Gopalsamy Ganesh Babu, RP of Vasan Medical Center Pvt. Ltd. & Anr.	Mr. B Vijay	
32.	Comp App (AT) (CH) (Ins) No. 107/2024 To dispense with IA No. 294/2024 For Stay IA No. 295/2024	Stellence Pharmscience Pvt. Ltd. Rep by Ramachandran R Vs Religare Finvest Ltd. Rep by its Directors & Anr.	Mr. MVV Ramana	Mr. Sanjeev Singh R1 Mr. Shashank Nagendran R2
33.	Comp App (AT) (CH) (Ins) No. 296/2024	Joint Commissioner of Commercial Taxes & GST, Odisha Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Mr. Anand Das	Ms. Anuradha Bisani, Liquidator
34.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt. Ltd. Vs Aishwaryaheights Infra Pvt. Ltd.	Mr. Ricab Chand	Mr. Rahul Balaji

35.	Comp App (AT) (CH) (Ins) No. 333/2024 To dispense with IA No. 899/2024	Sundaram Home Finance Ltd. Vs CA G Murali, Liquidator of Butta Infrastructure Pvt. Ltd.	Mr. Sathiyanarayanan	Mr. Y Suryanarayana
36.	Comp App (AT) (CH) (Ins) No. 396/2024	T Sathisan Monitoring Committee Chairman, Splendid Metal Products Ltd. Vs Invent Assets Securitisation & Reconstruction Pvt. Ltd.	Mr. T Ravichandran	Ms. Aakanksha Nehra
37.	Comp App (AT) (CH) (Ins) No. 30/2025 For Stay IA No. 117/2025	CA Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organisation, Koramangala	Mr. AG Sathyanarayana	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
39.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
40.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
41.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL People Tech Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
42.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd	Mr. PBA Srinivasan	Mr. Y Suryanarayana
43.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

44.	Comp App (AT) (CH) (Ins)	State Bank of India	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
	No. 245/2023	Vs PV Bhaskara Rao WITH		
45.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
46.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
47.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
48.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
49.	TA (AT) No. 205/2021 (CA (AT) (Ins) No. 1228/2019 For Stay IA No. 3570/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Pvt. Ltd.	Ms. Anusha Peri	Mr. Kumar Mihir
50.	TA (AT) No. 282/2021 (CA (AT) No. 82/2020 For Stay IA No. 1344/2020 For Exemption IA No. 1345/2020)	Baby Mathew & Anr. Vs Mr Jacob Thoomkuzhy & 9 Ors.	UKCA & Partners	Dr. KS Ravichandran R5- R10
51.	TA (AT) No. 284/2021 (CA (AT) No. 98/2020 For Stay IA No. 1592/2020 For Exemption IA No. 1593/2020)	Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors	Dr. KS Ravichandran Ms. S Manjula Devi	UKCA & Partners- R1,R6 Mr. Menon- R2-R5
52.	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal, Suspended Director of Surya Towers Vs State Bank of India & Anr.	Mr.S Rajagopal	Mr. Vipin Warrier – R1 Mr. Amir Bavani-R2
53.	Comp App (AT) (CH) (Ins) No. 226/2022 For Exemption IA No. 484/2022	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt. Ltd.	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnam Raju
54.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt. Ltd Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. Philip Mathew	Mr. PS Ganesh- R1
55.	Comp App (AT) (CH) No. 35/2024 For Stay IA No. 611/2024 For Urgent Hearing IA No. 1312/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt Ltd & 3 Ors.	Mr. S Chidambaram, PCS	Mr. Y Suryanarayana R1-R4
56.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Syam Sunder Chidara	Mr. CV Shailandhran Mr. Ujjwal Jain	

02.00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
57.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
		WITH		
58.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshmamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
59.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No. 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
60.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

- 1. Notice Board
- 2. Website: www.nclat.nic.in